## HARYANA VIDHAN SABHA

## **Un-Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the  $28^{TH}$  February, 2017.

## Land Allotted To Private Hospitals

441. SH. UMESH AGGARWAL, M.L.A.: Will the Chief Minister be pleased to

state: -

- (a) the extent of land allotted to the private Hospitals separately in the Gurugram district by the HUDA on the concessional rates togetherwith the locations thereof;
- (b) the terms and conditions on which the said land was allotted togetherwith the full details thereof;
- (c) the extent of concession on the medical facilities to be provided to the poor people in the above said Hospitals; and
- (d) whether any violation in providing the concession has been committed by any private Hospital; if so, the detail thereof; and
- (e) the action taken against these private Hospitals by the Government for not adhering the terms and conditions of the HUDA togetherwith the details thereof?

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Chandigarh: The 20th February, 2017 R.K. NANDAL, Secretary, Haryana Vidhan Sabha